## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 25.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 187/16	TP 76/17	Hearing	433(e) /433(f)	Vishwaroop Vs Dreamz Infra India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE	
9	KIRAN MURGOD	Petitioner	Klyod	

Counsel for petitioner is present. He is directed to comply the relevant provisions and Rules framed under the I&B Code which are applicable to the facts of this case. After compliance, notice will be ordered to the respondent.

List it on 20.06.2017.

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-MEMBER (J)

MEMBER (T)